

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

INTERACTIVE SESSION ON – KEY ISSUES RELATING TO CASES UNDER THE PROTECTION OF WOMEN FROM DOMESTIC VIOLENCE ACT, 2005 & MAINTENANCE U/S 144 BNSS
(through online and other modes of telecommunication)

24th January, 2026

SCHEDULE

SESSIONS	TIME	TOPICS
I	10.25 a.m. to 10.30 a.m.	Inaugural & overview of the Session By: Director, MPSJA
II	10.30 a.m. to 12.00 noon	Protection of Women from Domestic Violence Act, 2005 <ul style="list-style-type: none">• Object, Limitation, Jurisdiction• Application and Procedure• Role of Protection Officers• Rules under the PWDV Act, 2005 <i>Followed by open interaction</i> By: Shri Sachin Sharma, Additional Director , MPSJA
TEA BREAK (12.00 noon to 12.15 p.m.)		
III	12.15 p.m. to 1.45 p.m.	Protection of Women from Domestic Violence Act, 2005 Key issues relating to: <ul style="list-style-type: none">• Interim and final order• Enforcement of different types of orders• Offences, trial and sentences• Adjustment of maintenance order under different enactments <i>Followed by open interaction</i> By: Shri Manish Sharma, Faculty (Jr.), MPSJA
LUNCH BREAK (1.45 pm to 2.30 p.m.)		
IV	2.30 p.m. 4.00 p.m.	Discussion on – Order for maintenance of wives, children and parents under the provisions of BNSS – Key issues relating to: <ul style="list-style-type: none">• Order for maintenance• Procedure• Alteration in allowance• Enforcement of order of maintenance/interim maintenance [Special reference with S. 144(3) BNSS]• Guidelines issued by the Supreme Court of India <i>Followed by open interaction</i> By: Smt. Namita Dwivedi, Assistant Director, MPSJA
V	4.00 p.m. onwards	Valedictory Session By: Officers of the Academy

Note: The Schedule is subject to change as per exigencies.

DIRECTOR